

Use of roof of A.I.R. building in Calcutta to witness cricket match

1362. SHRI JAGDISH BHATTACHARYYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that the roof of All India Radio, Calcutta building was used to witness Cricket Test Match recently and entry passes were issued under the signature of the Station Director on payment; and

(b) if so, under what authority this was done and in what manner the money so collected was disposed of?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Some members of the families of the AIR staff and officers of a few other Central and State Government offices were issued entry passes on the first two days of the Test Match. As this led to overcrowding on the roof of the building, all these passes were cancelled subsequently. Passes were not issued on payment.

(b) Does not arise.

Cases of cheats posing as employees of Post Office in Delhi

1363. SHRI R. K. SINHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that there have been cases in Delhi in which cheats posing as employees of Post Offices operate in the public halls of the Post Offices promising to get postal business like remittance of money orders, booking of insured articles, depositing of money in saving banks and obtaining radio licences

etc. done out of turn and appear to go inside the Post office and then disappear; and

(b) the remedial steps taken to check such type of cheating in the Post Offices and whether some persons have also been arrested in this regard; and if so, particulars thereof and the action taken against them?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):

(a) Res. Five cases of this type have come to the notice of the Government.

(b) Besides tightening up vigilance measures regarding the entry of unauthorised persons in Post Offices, a Press Note giving details of the *modus operandi* adopted by the cheats, was also issued to educate and alert the general public

No arrest has been made in this regard.

Telephones disconnected at Forward Trading Chamber at Fatehpuri, Delhi

1364 SHRI R. K. SINHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections belonging to the Forward Trading Chamber at Fatehpuri, Delhi which have been disconnected so far;

(b) whether all the telephone connections in respect of which the police requested the Department to disconnect have been disconnected;

(c) if not, the reasons therefor and the persons responsible for this; and

(d) whether Government have decided that telephone connections will not be sanctioned in any case to the persons who are dealing in illegal forward trading business?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA):

(a) 171 connections working in Forward Trading Chamber of Corona-